

The Digital Personal Data Protection (Amendment) Bill, 2024 (Amendment of Section 2, etc.) -Introduced

DR. T. SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN (CHENNAI SOUTH): Sir, I rise to move for leave to introduce a Bill to amend the Digital Personal Data Protection Act, 2023.

माननीय अध्यक्ष : प्रश्न यह है :

कि डिजिटल वैयक्तिक डाटा संरक्षण अधिनियम, 2023 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

DR. T. SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN: Sir, I introduce the Bill.